

Factual and action taken report in the matter of Amit Kumar & Anr, V/s Union of India & Ors. Original Application No.90/2024 (CZ), Hon'ble NGT, Central Zone Bench, Bhopal

Background

The original application has been filed by the applicants Sh. Amit Kumar and Sh. Kailash Meena against the various Departments, as mentioned in the writ, alleging that the illegal mining and stone crushers are operating and and unlawful encroachments have been done in the riverbed of Sota River (A tributary of Sahibi River) which is covering the parts/areas of Tehsils Kotputli and Behror.

Order

Hon'ble NGT, Central Zonal Bench in its order dated 24/04/2024 had directed *inter alia* as follows: -

“...8. We deem it just and proper to call a report on the matter in issue in present Original Application, from a Joint Committee consisting of:-

- i. One representative from the Water Resources Department, Government of Rajasthan, Jaipur (Rajasthan).*
- ii. One representative from the Principal Secretary, Ground Water Department Government of Rajasthan, (Rajasthan).*
- iii. One representative from the CPCB.*
- iv. One representative of Rajasthan State Pollution Control Board, Rajasthan.*

9. The committee is directed to visit the place and submit the factual and action taken report within six weeks....”

Accordingly, Superintending Engineer, Water Resource Circle, Jaipur was nominated, vide letter no. 920 dated 30/04/2024 and subsequently, vide letter no. 255 dated 13/05/2024, Executive Engineer, Water Resource Circle, Jaipur, was nominated as representative of Water Resource Department, Rajasthan. Copies of letters has been enclosed collectively as **Annexure-1**.

And where as, Superintending Engineer, Ground Water Department, Jaipur was nominated, vide letter dated 20/05/2024 and subsequently, vide letter dated 05/06/2024, Senior Hydrogeologist, Ground Water Department, Alwar, was nominated as representative on behalf of Principal Secretary, Ground Water Department Government of Rajasthan. Copies of letters has been enclosed collectively

as **Annexure-2**.

And whereas, Scientist-C was nominated as a representative of Central Pollution Control Board (CPCB) vide letter no. 216 dated 03/05/2024. Copy of the letter has been enclosed as **Annexure-3**.

And whereas, Regional Officer, RSPCB, Alwar, vide letter no. 157-158 dated 26/04/2024 was appointed as Officer In-charge on behalf of Rajasthan State Pollution Control Board. Copy of the letter has been enclosed as **Annexure-4**.

Joint Committee Visit

In accordance with the aforementioned Hon'ble NGT order and letters, a video conferencing was conducted on 06/06/2024 to prepare an action plan and to decide further course of action needed to be taken in order to comply with the directions issued by Hon'ble NGT with the aforementioned representatives of the departments, wherein it was decided that since the applicant has alleged about the illegal operation of mining activities, crusher activities and establishments in the riverbed of Sota River, therefore, a letter may also be written to District Collector, District - Kotputli-Behror, with the request to direct the concerning Sub-Divisional Magistrates (i.e. Paota, Kotputli and Behror) to assist the joint committee in their site visit and to provide the requisite data/information for preparation of joint committee report and to carry out first joint committee visit, of the site, on 14/06/2024. Minutes of video conferencing are attached as **Annexure-5**.

Accordingly, the joint committee members/representatives visited, the site in concern, on dated 14/06/2024. Following officials were present during the joint committee visit:-

- i. Sh. Deependra Jharwal, Senior Environment Engineer and Regional Officer, Regional Office, RSPCB, Alwar,
- ii. Sh. Milind Nimje, Scientist-C, CPCB, Bhopal,
- iii. Sh. Praveen Kumar, Tehsildar, Paota,
- iv. Sh. Kailash Chand Sharma, Junior Hydrogeologist, Ground Water Department, Alwar and
- v. Sh. Shailendra Garhwal, Assistant Engineer, Water Resource Department, Kotputli.

Thereafter, 2nd Joint Committee Visit was proposed on dated 01/07/2024 (vide RSPCB letter dated 25/06/2024) and subsequently on dated 02/07/2024 (vide RSPCB letter dated 26/06/2024). Copies of both the letters are enclosed as **Annexure-6**.

Accordingly, the joint committee members/representatives, assisted by concerned SDMs of the area, again visited the site in concern, on dated 02/07/2024. Following officials were present during the joint committee visit (Copy of attendance sheet enclosed as **Annexure-7**):-

- i. Sh. Deependra Jharwal, Senior Environment Engineer and Regional

Officer, Regional Office, RSPCB, Alwar,

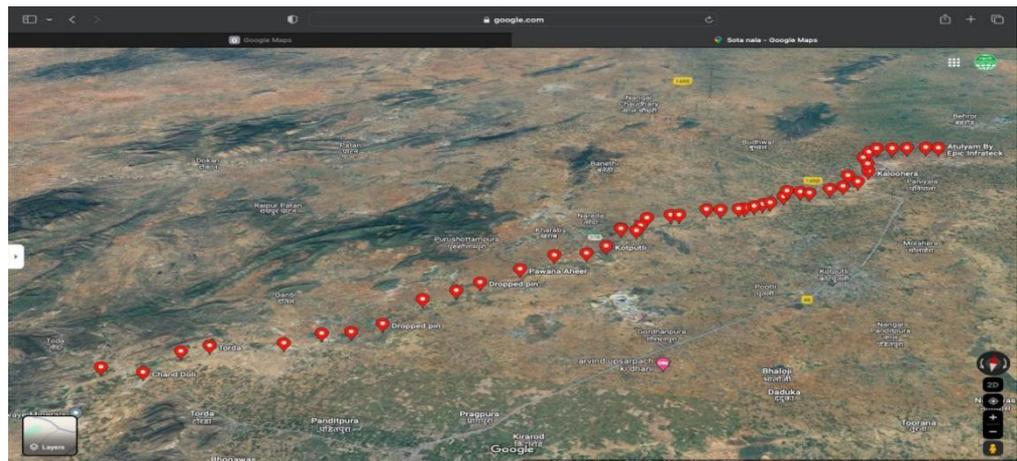
ii. Sh. Milind Nimje, Scientist-C, CPCB, Bhopal,

- iii. Sh. Laxman Singh Rathore, Senior Hydrogeologist, Ground Water Department, Alwar,
- iv. Sh. R. K. Singh, Regional Manager, RIICO Neemrana (for RIICO Keshwana),
- v. Ms. Sonu Awasthi, Foreman, Mining Department, Kotputli,
- vi. Sh. Praveen Kumar, Tehsildar, Paota and
- vii. Sh. Shailendra Garhwal, Assistant Engineer, Water Resource Department, Kotputli, etc.

Observations

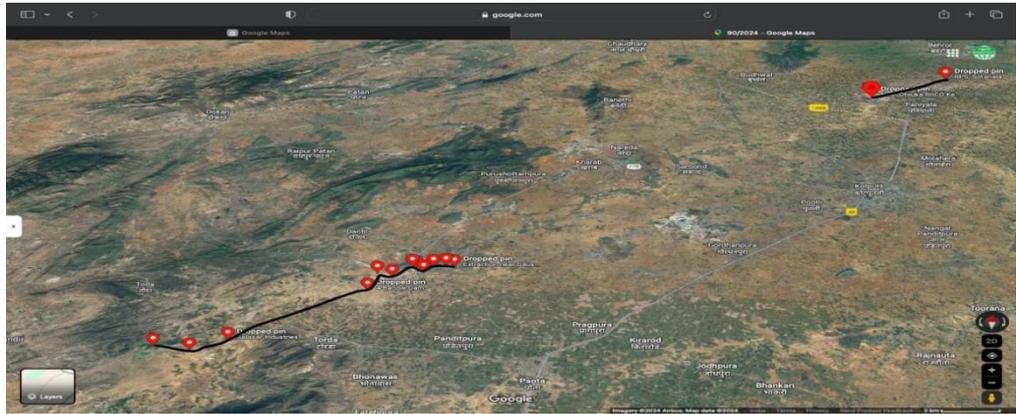
During aforementioned field visits (i.e. 14/06/2024 and 02/07/2024) and on the perusal of records, following observations were made:-

- i. The area of river-flow of Sota River starts from Paota to Kotputli and ends in Behror. There are two notable dams/reservoirs in this stretch namely Buchara Dam and Banedi Bandh. The River-Flow co-ordinates pointed on Google Maps, as provided by the WRD is shown below:-



<https://maps.app.goo.gl/k4eqrNiJrVoZUGNVA>

- ii. The members inspected the area starting from Buchara Dam and its nearby areas, Banedi Bandh and its nearby areas, Bhuri Badhaj area, RIICO Keshwana area and Sotanala area including RPS International School (as mentioned in the original application filed by the applicant).



<https://maps.app.goo.gl/5fHvazFuAvpYAsDW9>

- iii. During the course of inspection, traces of mining activities were observed near the Buchara Dam area (Co-ordinates 27.586251 N, 75.977471 E) and River Sand mining were also observed in the Banedi Bandh (Co-ordinates 27.617548 N, 76.027188 E) and its nearby catchment area. Also, some of the stone crushers were found operative in the places visited by the Joint Committee Members.
- iv. Details of the aforementioned stone crushers, with reference to the Consent to Operate (CTO) and their validity, issued by RSPCB are as follows:-

Sr. No.	Name of Stone Crusher	Validity of CTO
1.	M/s Maa Bhagwati Stone Crusher	31/07/2033
2.	M/s Dhanlaxmi Stone Crusher	31/08/2024
3.	M/s NCR Infratech	31/01/2034
4.	M/s JVG Mining	31/05/2031
5.	M/s Triveni Minerals	28/02/2033
6.	M/s Kuber Kamna	30/04/2034
7.	M/s Shivaye Minerals	CTO application dated 28/06/2024 is pending at present.
8.	M/s Shree Salasar Industries	28/02/2033

The pollution control measures were found adopted by these aforementioned stone crushers. During the visit, Sh. Praveen Kumar, Tehsildar, Paota informed that the details of illegal stone crushers and its encroachment will be provided after verifying the records but till date no information provided.

- v. In view of the observations made during site visit dated 14/06/2024 and 02/07/2024, since the mining activities in the area pertain to Mining Department/Forest Department/Land Revenue Department,

the establishment of structures in and around the probable river-flow area of the Sota River pertain to Land Revenue Department and encroachment in the collection/storage area of dams/reservoirs pertain to Water Resource Department, therefore, Regional Office, RSPCB Alwar (being the nodal agency) issued letters to the concerned departments, as above, for submission of factual status and action taken report, if any, for their jurisdiction. Copies of the letters dated 05/07/2024 and reminder letters dated 19/07/2024 are collectively enclosed as **Annexure-8**.

- vi. However, the requisite information/data has not been received from all the departments except Mining Department and RIICO Keshwana.
- vii. Assistant Mining Engineer, Kotputli, vide its letter dated 15/07/2024, informed that several cases of illegal mining has been observed in the past as well in Buchara Dam, Banedi Bandh area, Bhuri Badhaj area and Mining Department is regularly taking action against the illegal mining. From financial year 2010-11 to financial year 2024-25 (up to 30/06/2024), the department has taken action against 2113 number of cases for illegal mining/illegal transportation/illegal storage and also imposed and collected penalty of Rs. 836.24 Lakhs. Assistant Mining Engineer, Kotputli letter dated 15/07/2024 is enclosed as **Annexure-9**.
- viii. As far as the establishment of RIICO Industrial Area, Keshwana is concerned, the Unit Head, RIICO Neemrana, vide its report enclosed with the letter no. 868 dated 12/07/2024, stated that land measuring area 178.42 hectares, of village Keshwana Gurjar and Keshwana Rajput of Tehsil Kotputli in District Kotputli-Behror, was set apart by District Collector, Jaipur, vide its order no. 15381 dated 26/11/1992, for the industrial purpose. Thereafter, land of area measuring 33.53 hectares and further 11.32 hectares were also allotted/acquired in favor of RIICO. Later on, RIICO surrendered land measuring area 20.84 hectares. As per the report, there is no encroachment made by RIICO Keshwana on the riverbed of the Sota River. The report of Unit Head, RIICO Neemrana is enclosed as **Annexure-10**.
- ix. Photographs, with GPS co-ordinates, taken during site visits dated 14/06/2024 and 02/07/2024 are enclosed as **Annexure-11**.

Recommendation of the Joint Committee:-

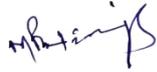
Since the applicant has alleged regarding the illegal mining activities, establishment of stone crushers, illegal encroachment, etc. in the river-flow of Sota River, which is related with the jurisdiction of various departments as already mentioned above (point no. "v" of observations), therefore, this committee is of the view that separate action taken reports shall be submitted by the concerned departments before Hon'ble National Green Tribunal.

Enclosures:-

1. Copies of letters dated 30/04/2024 and 13/05/2024 (Annexure-1)
2. Copies of letters dated 20/05/2024 and 05/06/2024 Alwar (Annexure-2)
3. Copy of CPCB letter dated 03/05/2024 (Annexure-3)
4. Copy of RSPCB letter dated 26/04/2024 (Annexure-4)
5. Minutes of video conferencing dated 14/06/2024 (Annexure-5)
6. Copies of RO, RSPCB, Alwar letters dated 25/06/2024 and 26/06/2024 (Annexure-6)
7. Copy of attendance sheet during site visit dated 02/07/2024 (Annexure-7)
8. Copies of RO, RSPCB, Alwar letters dated 05/07/2024 and reminder letter dated 19/07/2024 (Annexure-8)
9. Assistant Mining Engineer, Kotputli letter dated 15/07/2024 (Annexure-9)
10. Unit Head, RIICO Neemrana (for RIICO Keshwana) letter dated 12/07/2024 (with report) (Annexure-10)
11. Photographs, with GPS co-ordinates, taken during site visits dated 14/06/2024 and 02/07/2024 (Annexure-11)



Deependra Jharwal
SEE and Regional Officer
RSPCB, Alwar



Milind Nimje
Scientist-C,
CPCB, Bhopal



Laxman Singh Rathore
Senior Hydrogeologist,
GWD, Alwar



Shailendra Garhwal
Assistant Engineer,
WRD, Kotputli



कार्यालय मुख्य अभियन्ता जल संसाधन विभाग, राजस्थान, जयपुर
इंदिरा गॉधी नहर भवन, भवानी सिंह रोड़, जयपुर 302005

दूरभाष नम्बर - 0141-2227042 E-mail. Address :- sewwrd@gmail.com



Date : 30/04/2024

No. F.5 (103)/CEWR/SE (W)/OA No.90/2024/ 920

OFFICE ORDER

Hon'ble NGT vide order dated 24.04.2024 (copy enclosed) in OA no.90/2024(CZ), Amit Kumar & Anr. Vs. Union of India & Ors. has directed as under:
We deem it just and proper to call a report on the matter in issue in present application, from a joint Committee consisting of:-

- One representative from Water Resource Department Government of Rajasthan, Jaipur (Rajasthan)
- One representative from the Principal Secretary, Ground Water Department, Government of Rajasthan, (Rajasthan)
- One representative from the Central Pollution Control Board.
- One representative of Rajasthan Pollution Control Board. (Rajasthan)

In this context, Superintending Engineer, Water Resources Circle, Jaipur (Mobile No. 9414375703) is hereby nominated as representative of Water Resources Department, Rajasthan in the Joint Committee.
Next Date of Listing: 30.07.2024

Encl - As above

(Yogesh Kumar Mittal)
Addl. Chief Engineer (HQ & IT)
Water Resources Department,
Rajasthan Jaipur

Date : 30/04/2024

No. F.5 (103)/CEWR/SE (W)/OA No.90/2024/ 921

Copy to following for information & needful action please: -

- Member Secretary, Rajasthan State Pollution Control Board, Jaipur
- Chief Engineer, Ground Water Department, Government of Rajasthan, Jodhpur
- Additional Chief Engineer, Water Resources Zone, Jaipur
- Superintending Engineer, Water Resources Circle, Jaipur

RajKaj Ref
6864121



Signature valid

Digitally signed by Yogesh Kumar Mittal

Designation : Additional Chief Engineer

Date: 2024.04.30 17:59:25 IST

Reason: Approved

कार्यालय अधीक्षण अभियंता जल संसाधन वृत्त जयपुर

क्रमांक:-वृत्त/जय/255

दिनांक:- 13/05/2024

कार्यालय-आदेश

श्रीमान मुख्य अभियंता जल संसाधन विभाग, राजस्थान जयपुर के पत्रांक F.5(I)/CEWR/SE(W)/OA No. 90/2024/920 Dated 30.04.2024 के द्वारा माननीय राष्ट्रीय हरित प्राधिकरण द्वारा प्रकरण ऑरिजनल एप्लीकेशन 90/2024 (सीजेड) अमित कुमार एण्ड अदर्स बनाम युनियन ऑफ इण्डिया एण्ड अदर्स के प्रकरण में अधोहरताक्षरकर्ता को संयुक्त कमेटी में जल संसाधन विभाग का प्रतिनिधि नामांकित किया गया है।

उक्त आदेशों की निरंतरता में श्री अनिल थालोर अधिशाही अभियंता जल संसाधन खण्ड जयपुर को जल संसाधन विभाग का सहायक प्रतिनिधि नामांकित किया जाता है।


अधीक्षण अभियंता
जल संसाधन वृत्त जयपुर

क्रमांक:-वृत्त/जय/256-261

दिनांक:- 13/05/2024

प्रतिलिपि निम्न सुचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित है:-

1. सदस्य सचिव, राजस्थान स्टेट प्रदूषण कंट्रोल बोर्ड जयपुर।
2. श्रीमान मुख्य अभियंता, ग्राउंड वाटर डिपार्टमेन्ट, राजस्थान सरकार, जोधपुर।
3. श्रीमान मुख्य अभियंता, जल संसाधन विभाग, राजस्थान जयपुर।
4. श्रीमान अतिरिक्त मुख्य अभियंता जल संसाधन विभाग जयपुर।
5. श्रीमान जिला कलेक्टर, जयपुर/कोटपूतली बहरोड़।
6. अधिशाही अभियंता जल संसाधन खण्ड जयपुर।


अधीक्षण अभियंता
जल संसाधन वृत्त जयपुर



GOVERNMENT OF RAJASTHAN
PUBLIC HEALTH ENGINEERING DEPARTMENT

No. CE(SP)/PHED/NGT/2024-25/

Date:

OFFICE ORDER

Sub:The Original Application No 90/2024 (CZ) filed before the National Green Tribunal, Central Zonal Bench of NGT, Bhopal, for the rejuvenation of the Sota River and the Bucharra Dam in Rajasthan.

Ref: NGT Central Zone Bench Bhopal order dated 24.04.2024 (Copy enclosed)

In reference to National Green Tribunal, Central Zonal Bench of NGT, Bhopal order dated 24.04.2024, Shri Mahendra Kumar Gupta, Superintending Engineer (Hq), Ground Water Department, Jaipur (Mobile No 9413303430) is hereby nominated as member of Joint Committee from the Ground Water Department, Government of Rajasthan.

Encl.: as above.

(Dr. Samit Sharma)
Secretary
PHED, Govt. of Rajasthan

No. CE(SP)/PHED/NGT/2024-25/

Date:

Copy to the following for information please:

1. Sr., DS to Chief Secretary, Govt. of Rajasthan, Jaipur in reference to their email dated 11.5.2024.
2. DS to Addl. Chief Secretary, WRD, GoR, Jaipur
3. DS to Secretary, PHED, GoR, Jaipur
4. Chairman, Central Pollution Control Board, New Delhi
5. Chairperson Rajasthan State Pollution Control Board, Raj, Jaipur
6. Chief Engineer (SP) PHED Rajasthan, Jaipur
7. Chief Engineer (Admin) PHED Rajasthan, Jaipur
8. Chief Engineer GWD, Rajasthan Jaipur
9. Addl Chief Engineer (SP) PHED Rajasthan, Jaipur
10. Shri Mahendra Kumar Gupta, Superintending Engineer (Hq), Ground Water Department, Jaipur for compliance of directions.
11. Sh. Amit Kumar and Kailash Meena in reference to their email to CS, GoR dated 9.5.2024 (email : amit0123.ac@gmail.com).

Secretary
PHED, Govt. of Rajasthan

Signature Not Verified

Digitally Signed by Samit Sharma
Designation : Secretary To
Government
Date :20-05-2024 02:12:03

RajKaj Ref
7258048

29/05

14 forward a copy to
OIC of case
RajKaj Ref
7258048
AP

ms/cbb
23/5/24

ms-6490
23/5/24

24/05/2024
GSC (Legal)
GSC (Project)

राजस्थान सरकार
कार्यालय मुख्य अभियंता
भू-जल विभाग, जोधपुर।

क्रमांक:- F2(29)/NGT-Misc/SEHQ/GWD/JPR/2024/

दिनांक:-

वरिष्ठ भू-जल वैज्ञानिक
भू-जल विभाग, अलवर।

विषय:- The Original Application No 90/2024 (CZ) filed before the national Green Tribunal, Central Zonal Bench of NGT, Bhopal for the rejuvenation of the Sota River and the Buchara Dam in Rajasthan.

सन्दर्भ:- पूर्व में जारी कार्यालय आदेश क्रमांक F2 (29) /NGT-Misc/ SEHQ/ GWD /JPR/2024 /6966232 दिनांक 03.05.24

उपरोक्त विषयान्तर्गत लेख है कि उक्त केस में भू जल विभाग की और से संयुक्त समिति में आपको दिनांक 03.05.24 को नामित किया गया है। अतः आपको निर्देशित किया जाता है कि समिति के अध्यक्ष क्षेत्रिय अधिकारी राजस्थान राज्य प्रदूषण नियंत्रण मंडल, अलवर से सम्पर्क कर आवश्यक कार्यवाही करें एवं की गई कार्यवाही से इस कार्यालय को अवगत करावें।

संलग्न:- आदे I

(सूरज भान सिंह)
मुख्य अभियंता
भू-जल विभाग, जोधपुर।

क्रमांक:- F2(29)/NGT-Misc/SEHQ/GWD/JPR/2024/

दिनांक:-

प्रतिलिपि:- क्षेत्रिय अधिकारी राजस्थान राज्य प्रदूषण नियंत्रण मंडल, अलवर।

मुख्य अभियंता
भू-जल विभाग, जोधपुर।

RajKaj Ref
7771381



क्षेत्रीय निदेशालय (मध्य), भोपाल
केन्द्रीय प्रदूषण नियंत्रण बोर्ड
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)



CM-13012/24/2024-LAW-RD-Bhopal/17786/ 216

दिनांक: 03 मई, 2024

प्रति,

✓ सदस्य सचिव
राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड
ए-4, इंस्टीट्यूशनल एरिया
झालाना डूंगरी
जयपुर - 302004

Most urgent
NGT Case

विषय: NGT OA No. 90/2024(CZ) "Amit Kumar & Anr. Vs. Union of India & Ors."
में अधिकारी के नामांकन बाबत।

संदर्भ: माननीय एन.जी.टी. द्वारा पारित आदेश दिनांक: 24/04/2024

महोदय,

कृपया माननीय एन.जी.टी. द्वारा दिनांक: 24/04/2024 को विषयांकित प्रकरण में पारित आदेश का अवलोकन करने का कष्ट करें। विषयांकित प्रकरण में माननीय एन.जी.टी. द्वारा संयुक्त समिति का गठन किया गया है, जिसमें जल संसाधन विभाग, राजस्थान सरकार; मुख्य सचिव, भू-जल विभाग, राजस्थान सरकार; केन्द्रीय प्रदूषण नियंत्रण बोर्ड तथा राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड के प्रतिनिधि शामिल हैं।

आदेश के अनुसार उक्त समिति द्वारा स्थल निरीक्षण के पश्चात Factual & Action Taken Report तैयार कर छः सप्ताह के भीतर माननीय एन.जी.टी. के समक्ष प्रस्तुत करना होगा।

उक्त कार्य हेतु इस कार्यालय से श्री मिलिंद निमजे, वैज्ञानिक- 'ग', (मोबाइल नं.- 9424440007, ईमेल milind07.cpcb@gov.in) को नामित किया गया है। अनुरोध है कि उपरोक्त हेतु निरीक्षण की तिथि निर्धारित कर इस कार्यालय को सूचित करने का कष्ट करें।

भवदीय,

जगन
(पी. जगन)
क्षेत्रीय निदेशक

संलग्नक: उपरोक्तानुसार।

प्रतिलिपि:

- डिवीजनल हेड, विधि अनुभाग, के.प्र.नि.बो., दिल्ली
- क्षेत्रीय अधिकारी, रा.रा.प्र.नि.बो., अलवर
- श्री मिलिंद निमजे, वैज्ञानिक - 'ग', के.प्र.नि.बो., भोपाल

- की ओर कृपया सूचनार्थ।
की ओर कृपया सूचनार्थ एवं
आवश्यक कार्यवाही हेतु।

क्षेत्रीय निदेशक

"राजभाषा हिन्दी में पत्र व्यवहार का स्वागत है"

सूता: "परिवेश भवन"

पर्यावरण परिसर, ई-5, अरेरा कालोनी, भोपाल-462016

ईपीएबीएक्स : 0755-2775385, 2775386

क्षेत्रीय निदेशक डायरेक्ट : 0755-2775384

ई-मेल: cpcb.bhopal@gmail.com, वेबसाइट: www.cpcb.nic.in

"सिंगल यूज प्लास्टिक" का करें बहिष्कार

मुख्यालय:

परिवेश भवन

पूर्वी अर्जुन नगर, दिल्ली-110032

दूरभाष क्र : 011-43102030



Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, Jhalana Doongri, Jaipur-302004

Phone : 0141- 2716804, 2716800 e-mail : member-secretary@rpcb.nic.in

Helpline No. : 0141-2716877

No. F.10 (591) RPCB/Legal/NGT/2024/ 159-62 Date: 26/04/2024

Regional Officer,
Rajasthan State Pollution Control Board,
Alwar

Subject - Hon'ble National Green Tribunal order dated 24.04.2024 in Original Application No. 90/2024 (CZ), Amit Kumar & Anr V/s Union of India & Ors.

Sir,

With reference to above subject matter, it is to inform that the Hon'ble NGT has passed an order dated 24.04.2024 and directed inter-alia as follow:-

8. We deem it just and proper to call a report on the matter in issue, in present application, from a Joint Committee consisting of:-

(i) One representative from the Water Resources Department Government of Rajasthan, Jaipur (Rajasthan)

(ii) One representative from the Principal Secretary, Ground Water Department Government of Rajasthan, (Rajasthan)

(iii) One representative from the CPCB.

(iv) One Representative of Rajasthan Pollution Control Board, (Rajasthan)

9. The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.

You are hereby nominated as member of the committee and also appointed as Nodal Officer on behalf of RSPCB with the direction to ensure compliance of Hon'ble NGT dated 24.04.2024. Copy of Hon'ble NGT order dated 24.04.2024 is being enclosed for ready reference.

Enclosed-As above

(Vijai N.)
Member Secretary *du*

Copy to following for Information and for further necessary action –

1. Principal Secretary , Water Resources Department, Ashok Nagar , Jaipur
2. Member Secretary, Central Pollution Control Board, New Delhi
3. Regional Director, Ground Water Department, Jhalana Dungri, Jaipur

Member Secretary

RajKaj Ref
6805682



Signature valid

Digitally signed by N. Vijai
Designation: Member Secretary
Date: 2024.04.26 17:07:35 IST
Reason: Approved



Regional Office
RAJASTHAN STATE POLLUTION CONTROL BOARD
D-Block, Ambedkar Nagar, Alwar-301001
E mail- ro.alwar@gmail.com Website www.environment.rajasthan.gov.in

F.No. RPCB/RO/Alwar/G-390/

Date:

Minutes of Video conferencing held on 06/06/2024 to prepare an action plan for in the Honorable National Green Tribunal (NGT) matter Original Application No. 90/2024, Amit Kumar & Anr. Vs UoI & Ors.

A video conferencing of the member(s) and/or their representative(s) of the Joint Committee as constituted vide Hon'ble NGT order dated 24/04/2024, was conducted by Regional Office, Rajasthan State Pollution Control Board, Alwar under the chairmanship of Sh. Deependra Jharwal, SEE and Regional Officer, RSPCB, Alwar, to prepare an action plan and to decide further course of action needed to be taken in order to comply with the directions issued by Hon'ble NGT vide order dated 24/04/2024, in the matter of Amit Kumar & Anr. Vs UoI & Ors., Original Application No. 90/2024, filed at Honorable National Green Tribunal, Central Zonal Bench, Bhopal. List of participants are enclosed as **Annexure-A**.

At the outset, Sh. Deependra Jharwal apprised the participants about the writ petition filed by the applicant in this court matter and also informed that the matter is related with the illegal mining activities, stone crushers, establishments and encroachment being done in the riverbed of Sota River, as alleged by the applicant, thereby covering the area of Keshwana, Paota and Behror.

Assistant Engineer, Water Resource Department, Paota informed that there were some illegal mining activities being carried out earlier and encroachments in the Bucharra Dam area in the past, year 2008-09, and FIRs were also registered against the defaulters. Executive Engineer, Water Resource Department, Paota informed that the writ petition covers the area in the downstream of the riverflow.

It was also decided unanimously that since the applicant has alleged about the illegal operation of mining activities, crusher activities and establishments, therefore, a letter may be written to District Collector, District - Kotputli-Behror, with the request to direct the concerning Sub-Divisional Magistrates (i.e. Paota, Kotputli and Behror) to assist the joint committee in their site visit and to provide the data/information for preparation of joint committee report.

Accordingly, it was decided by the members that the first joint visit of the concerned site will be conducted on 14th June, 2024.

(Deependra Jharwal)
SEE and Regional Officer

F.No. RPCB/RO/Alwar/G-390/

Date:

Copy to following for information and necessary action:-

1. Executive Engineer, Water Resource Department, Alwar.
2. Scientist – 'C', Regional Directorate, CPCB, Bhopal.
3. Senior Hydrogeologist, Ground Water Department, Alwar

SEE and Regional Officer



Regional Office
RAJASTHAN STATE POLLUTION CONTROL BOARD
D-Block, Ambedkar Nagar, Alwar-301001
E mail- ro.alwar@gmail.com Website www.environment.rajasthan.gov.in

Registered/E-mail

F.No. RPCB/RO/Alwar/G-390/1099-1106

Date: 26/06/2024

REVISED MEETING NOTICE

1. Executive Engineer, Water Resource Department, Alwar.
2. Scientist – 'C', Regional Directorate, CPCB, Bhopal.
3. Senior Hydrogeologist, Ground Water Department, Alwar.

**Hon'ble NGT Matter
Most Urgent**

Subject : Regarding 2nd joint committee visit in compliance of Hon'ble NGT, Central Zone Bench, Bhopal order dated 24/04/2024 in the matter of **Amit Kumar & Anr. V/s Union of India & Ors. Original Application No. 90/2024 (CZ).**

Reference : This office earlier letter no. 1090-1097 dated 25/06/2024 (copy enclosed).

With reference to above cited Hon'ble NGT order dated 24/04/2024 and this office earlier letter dated 25/06/2024, it is submitted that as per the discussions with Executive Engineer, Water Resource Department, Alwar and the unavailability of the WRD representative on 01st July, 2024, the revised date and time for next Joint Committee visit shall be as follows: -

Date – 02nd July, 2024

Place – SDM Office, Paota

Time – 11:00 AM

Therefore, in view of above, it is requested to ensure your presence on the aforesaid date and time. The next date of hearing of the matter is on **30th July, 2024.**

Encl: As above.


(Deependra Jharwal)
SEE and Regional Officer
o/c 

Copy to :-

1. District Collector, Kotputli-Behror in continuation of this office earlier letter dated 25/06/2024 and with the request to direct SDM Paota/Kotputli/Behror to facilitate the Joint Committee during site visit on dated 02/07/2024.
2. Member Secretary, RSPCB, Jaipur, Rajasthan for information.
3. Assistant Mining Engineer, Kotputli with the direction to ensure your presence during site visit by the Joint Committee.
4. Unit Head, RIICO Keshwana, Kotputli-Behror with the direction to ensure your presence during site visit by the Joint Committee.
5. GIC (Legal), RSPCB, Jaipur.


SEE and Regional Officer
o/c 



Regional Office
RAJASTHAN STATE POLLUTION CONTROL BOARD
D-Block, Ambedkar Nagar, Alwar-301001
E mail- ro.alwar@gmail.com Website www.environment.rajasthan.gov.in

Registered/E-mail

F.No. RPCB/RO/Alwar/G-390/1090-1097

Date: 28/06/2024

1. Executive Engineer, Water Resource Department, Alwar.
2. Scientist – 'C', Regional Directorate, CPCB, Bhopal.
3. Senior Hydrogeologist, Ground Water Department, Alwar.

**Hon'ble NGT Matter
Most Urgent**

Subject : Regarding Hon'ble NGT, Central Zone Bench, Bhopal order dated 24/04/2024 in the matter of **Amit Kumar & Anr. V/s Union of India & Ors. Original Application No. 90/2024 (CZ).**

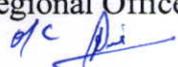
- Reference :**
1. This office letter no. 709-713 dated 10/06/2024 (copy enclosed).
 2. Site visit of the committee members on dated 14/06/2024.

With reference to above cited Hon'ble NGT order dated 24/04/2024 and referred correspondences, it is submitted that next Joint Committee visit shall be as follows :-

Date – 01st July, 2024
Place – SDM Office, Paota
Time – 11:00 AM

Therefore, in view of above, it is requested to ensure your presence on the aforesaid date and time. The next date of hearing of the matter is on **30th July, 2024.**

Encl: As above.


(Deependra Jharwal)
SEE and Regional Officer


Copy to :-

1. District Collector, Kotputli-Behror with the request to direct SDM Paota/Kotputli/Behror to facilitate the Joint Committee during site visit on dated 01/07/2024.
2. Member Secretary, RSPCB, Jaipur, Rajasthan for information.
3. Assistant Mining Engineer, Kotputli with the direction to ensure your presence during site visit by the Joint Committee.
4. Unit Head, RIICO Keshwana, Kotputli-Behror with the direction to ensure your presence during site visit by the Joint Committee.
5. GIC (Legal), RSPCB, Jaipur.


SEE and Regional Officer


Date- 02/07/2024

**Attendance sheet for joint visit in the matter of Amit Kumar & Anr. V/s Union of India & Ors. Original
Application No-90/2024(CZ)**

S. No.	Name of official	Designation and department	Contact No.	Signature
1				
2				
3				
4				
5	Neelima K. S. S. S.	CPCB, Bhopal	942455 8221	[Signature]
6	Yadav S. N. C.	TPR, Patna	9828685 354	[Signature]
7	Deependra Jhalwal	Regional Office RSPCB, Alwar	9461993878	[Signature]
8	R. K. SINGH	Sr. Regional Manager RIICO, NEEMRANA	9414061911	[Signature]
9	L. S. Rathore	Senior Hydrogeologist GWD, Alwar	9462361304	[Signature]
10	Abhimanyu Singh	Junior Hydrogeologist G.W.D., Alwar	7597030867	[Signature]
11	I. D. Upadhyaya	Pt. Ass. R.I.I.C.O. Neemrana	9460469566	[Signature]
12	Sonu Dwivedi	S.M.P - I (Mining) dept	9001741704	[Signature]
13	RAVI TIWARI	AOE, RSPCB, ALWAR	9718537173	[Signature] 02/07/24
14	Shailendra Jhalwal	Asst. WFO RSPCB, Alwar	9907309219	[Signature]
15				
16				
17				



Regional Office
RAJASTHAN STATE POLLUTION CONTROL BOARD
D-Block, Ambedkar Nagar, Alwar-301001
E mail- ro.alwar@gmail.com Website www.environment.rajasthan.gov.in

Registered/E-mail

F.No. RPCB/RO/Alwar/G-390/ 1659-1663

Date: 19/07/2024

REMINDER

1. Deputy Conservator of Forest, District - Kotputli-Behror,
2. Sub Divisional Magistrate Paota/Kotputli/Behror and
3. Executive Engineer, Water Resource Department, Jaipur.

Hon'ble NGT Matter
Most Urgent

Subject: Regarding Hon'ble NGT, Central Zone Bench, Bhopal order dated 24/04/2024 in the matter of **Amit Kumar & Anr. V/s Union of India & Ors. Original Application No. 90/2024 (CZ).**

Reference:

1. Hon'ble NGT order dated 24/04/2024 in the matter of O.A. No. 90/2024 (CZ) with writ petition (copy enclosed).
2. Joint Committee visits dated 14/06/2024 and 02/07/2024.
3. This office letters dated 05/07/2024 (copy enclosed).

Sir,

This is in reference to Hon'ble NGT, Central Zone Bench, Bhopal order dated 24/04/2024 in the matter of Amit Kumar & Anr. V/s Union of India & Ors. Original Application No. 90/2024 (CZ) wherein the Hon'ble NGT constituted a committee comprising the officials from a) Water Resource Department, b) Ground Water Department, c) Central Pollution Control Board and d) Rajasthan State Pollution Control Board and State PCB has been nominated as the Nodal Department for coordination.

It is pertinent to mention here that, this office, vide letter dated 05/07/2024, requested your good-self to go through the writ petition and submit the factual status and/or action taken report, to this office by 16/07/2024, for the illegal Crushers/Industries /establishments/mining activities for the part covered under your jurisdiction, if any, so that the same may be incorporated in the Joint Committee Report. However, the sought factual status and/or action taken report has not been received from your Department, to this office, till date.

Therefore, it is again requested to expedite the submission of the requisite information on your part, **by 23/07/2024**, to this office, in order to facilitate this office for the preparation and further submission of joint committee report to Hon'ble NGT in time bound manner i.e. before next date of hearing.

Next date of hearing is **30th July, 2024**.

Yours sincerely,

Encl: As above.

(Deependra Jharwal)

SEE and Regional Officer

Copy to following for information:

1. District Collector, Kotputli-Behror.
2. Group In-charge (Legal), RSPCB, Jaipur.

SEE and Regional Officer



Registered/E-mail

F.No. RPCB/RO/Alwar/G-390/1394-1399

Date: 11/07/2024

Executive Engineer,
Water Resource Department,
Jaipur.

Hon'ble NGT Matter
Most Urgent

Subject: Regarding Hon'ble NGT, Central Zone Bench, Bhopal order dated 24/04/2024 in the matter of **Amit Kumar & Anr. V/s Union of India & Ors. Original Application No. 90/2024 (CZ).**

Reference:

1. Hon'ble NGT order dated 24/04/2024 in the matter of O.A. No. 90/2024 (CZ) with writ petition (copy enclosed).
2. Joint Committee visits dated 14/06/2024 and 02/07/2024.
3. This office letter no. 1300 dated 05/07/2024 (copy enclosed).

With reference to the above cited subject and referred letters, it is to bring into your notice that you have been nominated as representative on behalf of Water Resource Department in the aforesaid court matter.

Therefore, in continuation with this office letter dated 05/07/2024 (copy enclosed), you are hereby directed to submit the factual status and/or action taken report, **to this office by 16/07/2024.**

Next date of hearing is **30th July, 2024.**

Yours sincerely,

Encl: As above.


(Deependra Jharwal)
SEE and Regional Officer

Copy to following to coordinate with Executive Engineer, WRD, Jaipur if needed: -

1. Deputy Conservator of Forest, District – Kotputli-Behror.
2. Sub Divisional Magistrate Paota/Kotputli/Behror.
3. Regional Manager, Neemrana, (for RIICO, Keshwana).
4. Assistant Mining Engineer, Kotputli-Behror.
5. Group In-charge (Legal), RSPCB, Jaipur for information.


SEE and Regional Officer



Regional Office
RAJASTHAN STATE POLLUTION CONTROL BOARD
D-Block, Ambedkar Nagar, Alwar-301001
E mail- ro.alwar@gmail.com Website www.environment.rajasthan.gov.in

Registered/E-mail

F.No. RPCB/RO/Alwar/G-390/1300

Date: 05/07/2024

Executive Engineer,
Water Resource Department,
Alwar.

Hon'ble NGT Matter
Most Urgent

Subject: Regarding Hon'ble NGT, Central Zone Bench, Bhopal order dated 24/04/2024 in the matter of **Amit Kumar & Anr. V/s Union of India & Ors. Original Application No. 90/2024 (CZ)**.

Reference:

1. Hon'ble NGT order dated 24/04/2024 in the matter of O.A. No. 90/2024 (CZ) with writ petition (copy enclosed).
2. Joint Committee visits dated 14/06/2024 and 02/07/2024.

This is in reference to Hon'ble NGT, Central Zone Bench, Bhopal order dated 24/04/2024 in the matter of **Amit Kumar & Anr. V/s Union of India & Ors. Original Application No. 90/2024 (CZ)** wherein the Hon'ble NGT constituted a committee comprising the officials from a) Water Resource Department, b) Ground Water Department, c) Central Pollution Control Board and d) Rajasthan State Pollution Control Board and State PCB has been nominated as the Nodal Department for coordination.

It is pertinent to mention here that, the applicant, in the submitted writ petition, has alleged that the establishment/mining activities/industries in the riverbed of Sota River (A tributary of Sahibi River).

And whereas, joint committee, as constituted by Hon'ble NGT, visited the site and noted some illegal mining activities at various locations, including dams areas.

Therefore, in view of above, since your Department is also a respondent in this court matter, it is directed to go through the writ petition and submit the factual status and/or action taken report, **to this office by 16/07/2024**, for the illegal establishments/mining activities for the part covered under your jurisdiction, if any, in co-ordination with the concerned Revenue Department, Mining Department and RIICO, Keshwana so that the same may be incorporated in the Joint Committee Report.

Next date of hearing is **30th July, 2024**.

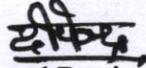
Yours sincerely,

Encl: As above.


(Deependra Jharwal)
SEE and Regional Officer

Copy to:

1. Sub Divisional Magistrate Paota/Kotputli/Behror, with the direction to facilitate the Water Resource Department, if needed.
2. Regional Manager, Neemrana, (for RIICO, Keshwana) with the direction to facilitate the Water Resource Department, if needed.
3. Assistant Mining Engineer, Kotputli-Behror with the direction to facilitate the Water Resource Department, if needed.
4. Group In-charge (Legal), RSPCB, Jaipur.


SEE and Regional Officer




Regional Office
RAJASTHAN STATE POLLUTION CONTROL BOARD
D-Block, Ambedkar Nagar, Alwar-301001
E mail- ro.alwar@gmail.com Website www.environment.rajasthan.gov.in

Registered/E-mail

F.No. RPCB/RO/Alwar/G-390/ 1304

Date: 05/07/2024

Deputy Conservator of Forest,
District - Kotputli-Behror.

Hon'ble NGT Matter
Most Urgent

Subject: Regarding Hon'ble NGT, Central Zone Bench, Bhopal order dated 24/04/2024 in the matter of **Amit Kumar & Anr. V/s Union of India & Ors. Original Application No. 90/2024 (CZ).**

Reference:

1. Hon'ble NGT order dated 24/04/2024 in the matter of O.A. No. 90/2024 (CZ) with writ petition (copy enclosed).
2. Joint Committee visits dated 14/06/2024 and 02/07/2024.

Sir,

This is in reference to Hon'ble NGT, Central Zone Bench, Bhopal order dated 24/04/2024 in the matter of **Amit Kumar & Anr. V/s Union of India & Ors. Original Application No. 90/2024 (CZ)** wherein the Hon'ble NGT constituted a committee comprising the officials from a) Water Resource Department, b) Ground Water Department, c) Central Pollution Control Board and d) Rajasthan State Pollution Control Board and State PCB has been nominated as the Nodal Department for coordination.

It is pertinent to mention here that, the applicant, in the submitted writ petition, has alleged the operation of illegal mining, stone crushers, unlawful encroachments and establishment of RIICO Industrial Area, Keshwana, in the riverbed of Sota River (A tributary of Sahibi River).

And whereas, joint committee, as constituted by Hon'ble NGT, visited the site and noted some illegal mining activities on the Forest Land, as reported by Mining Department.

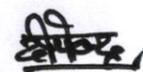
Therefore, in view of above, it is requested to go through the writ petition and submit the factual status and/or action taken report, **to this office by 16/07/2024**, for the establishments/mining under your jurisdiction, if any, in co-ordination with the Water Resource Department, Revenue Department and Mining Department so that the same may be incorporated in the Joint Committee Report.

It is also requested to inform this office about illegal Stone Crushers/Industries/establishments located in the riverbed of the Sota River, under your jurisdiction, if any, so that further action may be decided against the unit(s) in accordance with the prevalent environmental laws.

Next date of hearing is **30th July, 2024.**

Yours sincerely,

Encl: As above.


(Deependra Jharwal)
SEE and Regional Officer

Copy to:

1. SDM (Paota/Kotputli/Behror) with the direction to facilitate the Forest Department, if needed.
2. Executive Engineer, Water Resource Department, Alwar, with the direction to facilitate the Forest Department, if needed.
3. Assistant Mining Engineer, Kotputli-Behror with the direction to facilitate the Forest Department, if needed.
4. Group In-charge (Legal), RSPCB, Jaipur.


SEE and Regional Officer

o/c 

2495



Regional Office
RAJASTHAN STATE POLLUTION CONTROL BOARD
D-Block, Ambedkar Nagar, Alwar-301001
E mail- ro.alwar@gmail.com Website www.environment.rajasthan.gov.in

Registered/E-mail

F.No. RPCB/RO/Alwar/G-390/ 1301
Sub Divisional Magistrate,
Paota/Kotputli/Behror,
District - Kotputli-Behror.

Date: 05/07/2024

Hon'ble NGT Matter
Most Urgent

Subject: Regarding Hon'ble NGT, Central Zone Bench, Bhopal order dated 24/04/2024 in the matter of **Amit Kumar & Anr. V/s Union of India & Ors. Original Application No. 90/2024 (CZ).**

Reference:

1. Hon'ble NGT order dated 24/04/2024 in the matter of O.A. No. 90/2024 (CZ) with writ petition (copy enclosed).
2. Joint Committee visits dated 14/06/2024 and 02/07/2024.

This is in reference to Hon'ble NGT, Central Zone Bench, Bhopal order dated 24/04/2024 in the matter of **Amit Kumar & Anr. V/s Union of India & Ors. Original Application No. 90/2024 (CZ)** wherein the Hon'ble NGT constituted a committee comprising the officials from a) Water Resource Department, b) Ground Water Department, c) Central Pollution Control Board and d) Rajasthan State Pollution Control Board and State PCB has been nominated as the Nodal Department for coordination.

It is pertinent to mention here that, the applicant, in the submitted writ petition, has alleged the operation of illegal mining, stone crushers, unlawful encroachments and establishment of RIICO Industrial Area, Keshwana, in the riverbed of Sota River (A tributary of Sahibi River).

And whereas, joint committee, as constituted by Hon'ble NGT, visited the site, in concern, on dated 14/06/2024 and 02/07/2024.

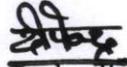
Therefore, in view of above, since your Department is also a respondent in this court matter, it is directed to go through the writ petition and submit the factual status and/or action taken report, **to this office by 16/07/2024**, for the establishments under your jurisdiction, if any, in co-ordination with the Water Resource Department and RIICO so that the same may be incorporated in the Joint Committee Report.

It is also directed to inform this office about illegal Stone Crushers/Industries/establishments located in the riverbed of the Sota River, if any, so that further action may be decided against the unit(s) in accordance with the prevalent environmental laws.

Next date of hearing is **30th July, 2024.**

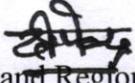
Yours sincerely,

Encl: As above.


(Deependra Jharwal)
SEE and Regional Officer

Copy to:

1. District Collector, Kotputli-Behror for information and with the request, in continuation with this office letter no. 643 dated 07/06/2024, to direct the concerning officials for necessary action in this Hon'ble NGT matter.
2. Regional Manager, Neemrana, (for RIICO, Keshwana) with the direction to facilitate the concerned Revenue Department, if needed.
3. Executive Engineer, Water Resource Department, Alwar, with the direction to facilitate the concerned Revenue Department, if needed.
4. Group In-charge (Legal), RSPCB, Jaipur.


SEE and Regional Officer

o/c 



Registered/E-mail

F.No. RPCB/RO/Alwar/G-390/ 1302
Regional Manager,
RIICO Industrial Area, Keshwana,
District - Kotputli-Behror.

Date: 05/07/2024

Hon'ble NGT Matter
Most Urgent

Subject: Regarding Hon'ble NGT, Central Zone Bench, Bhopal order dated 24/04/2024 in the matter of **Amit Kumar & Anr. V/s Union of India & Ors. Original Application No. 90/2024 (CZ).**

Reference:

1. Hon'ble NGT order dated 24/04/2024 in the matter of O.A. No. 90/2024 (CZ) with writ petition (copy enclosed).
2. Joint Committee visits dated 14/06/2024 and 02/07/2024.

This is in reference to Hon'ble NGT, Central Zone Bench, Bhopal order dated 24/04/2024 in the matter of **Amit Kumar & Anr. V/s Union of India & Ors. Original Application No. 90/2024 (CZ)** wherein the Hon'ble NGT constituted a committee comprising the officials from a) Water Resource Department, b) Ground Water Department, c) Central Pollution Control Board and d) Rajasthan State Pollution Control Board and State PCB has been nominated as the Nodal Department for coordination.

It is pertinent to mention here that, the applicant, in the submitted writ petition, has alleged that the establishment of RIICO Industrial Area, Keshwana, is in the riverbed of Sota River (A tributary of Sahibi River).

And whereas, joint committee, as constituted by Hon'ble NGT, visited the site including RIICO Industrial Area, Keshwana, which is alleged as illegal establishment by the applicant.

Therefore, in view of above, since your Department is also a respondent in this court matter, it is directed to go through the writ petition and submit the factual status and/or action taken report, **to this office by 16/07/2024**, for the illegal industrial establishments under your jurisdiction, if any, in co-ordination with the Water Resource Department and concerned Revenue Department so that the same may be incorporated in the Joint Committee Report.

It is also directed to inform this office about illegal industries located in the riverbed of the Sota River, under your jurisdiction, if any, so that further action may be decided against the unit(s) in accordance with the prevalent environmental laws.

Next date of hearing is **30th July, 2024.**

Yours sincerely,

Encl: As above.


(Deependra Jharwal)
SEE and Regional Officer

Copy to:

1. Sub Divisional Magistrate Paota/Kotputli/Behror, with the direction to facilitate the RIICO Department, if needed.
2. Executive Engineer, Water Resource Department, Alwar, with the direction to facilitate the RIICO Department, if needed.
3. Group In-charge (Legal), RSPCB, Jaipur.

SEE and Regional Officer
of



Regional Office
RAJASTHAN STATE POLLUTION CONTROL BOARD
D-Block, Ambedkar Nagar, Alwar-301001
E mail- ro.alwar@gmail.com Website www.environment.rajasthan.gov.in

Registered/E-mail

F.No. RPCB/RO/Alwar/G-390/ 1303
Assistant Mining Engineer,
District - Kotputli-Behror.

Date: 05/07/2024

Hon'ble NGT Matter
Most Urgent

Subject: Regarding Hon'ble NGT, Central Zone Bench, Bhopal order dated 24/04/2024 in the matter of **Amit Kumar & Anr. V/s Union of India & Ors. Original Application No. 90/2024 (CZ).**

Reference:

1. Hon'ble NGT order dated 24/04/2024 in the matter of O.A. No. 90/2024 (CZ) with writ petition (copy enclosed).
2. Joint Committee visits dated 14/06/2024 and 02/07/2024.

This is in reference to Hon'ble NGT, Central Zone Bench, Bhopal order dated 24/04/2024 in the matter of **Amit Kumar & Anr. V/s Union of India & Ors. Original Application No. 90/2024 (CZ)** wherein the Hon'ble NGT constituted a committee comprising the officials from a) Water Resource Department, b) Ground Water Department, c) Central Pollution Control Board and d) Rajasthan State Pollution Control Board and State PCB has been nominated as the Nodal Department for coordination.

It is pertinent to mention here that, the applicant, in the submitted writ petition, has alleged the operation of illegal mining, stone crushers, unlawful encroachments and establishment of RIICO Industrial Area, Keshwana, in the riverbed of Sota River (A tributary of Sahibi River).

And whereas, joint committee, as constituted by Hon'ble NGT, visited the site and noted some illegal mining activities at various locations.

Therefore, in view of above, since your Department is also a respondent in this court matter, it is directed to go through the writ petition and submit the factual status and/or action taken report, **to this office by 16/07/2024**, for the illegal Mining leases/stone crushers, under your jurisdiction, if any, in co-ordination with the Water Resource Department so that the same may be incorporated in the Joint Committee Report.

It is also directed to inform this office about illegal Mining leases/stone crushers located in the riverbed of the Sota River, if any, so that further action may be decided against the unit(s) in accordance with the prevalent environmental laws.

Next date of hearing is **30th July, 2024**.

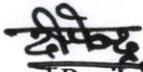
Yours sincerely,

Encl: As above.


(Deependra Jharwal)
SEE and Regional Officer
o/c

Copy to:

1. Executive Engineer, Water Resource Department, Alwar, with the direction to facilitate Mining Department, if needed.
2. Group In-charge (Legal), RSPCB, Jaipur.


SEE and Regional Officer
o/c

राजस्थान सरकार

कार्यालय सहायक खनि अभियंता, खान एवं भू-विज्ञान विभाग, कोटपूतली

क्रमांक:—सखअ / कोट / एनजीटी / 2024 /

प्रेषिति:—

श्रीमान क्षेत्रीय प्रदूषण नियंत्रण मण्डल अधिकारी,

डी. ब्लॉक अम्बेडकर नगर अलवर 301001।

ईमेल ro.alwar@gmail.com।

विषय:—ओ0ए0 संख्या 90 / 2024 (सीजेड) अमित कुमार व अन्य बनाम भारत संघ व अन्य, समक्ष माननीय राष्ट्रीय हरित अधिकरण, भोपाल।

प्रसंग:—श्रीमान का पत्रांक 1104 दिनांक 26.06.2024 के क्रम में

उपरोक्त विषयान्तर्गत प्रासंगिक पत्र के क्रम में निवेदन है कि संयुक्त निरीक्षण दिनांक 02.07.2024 को राजस्व विभाग, खनिज विभाग, जल संसाधन विभाग के साथ क्षेत्र का मौका देखा गया था। जिसमें श्रीमान द्वारा यह अवगत कराया गया की खनिज विभाग द्वारा बुचारा, बनेडी बांध क्षेत्र, भूरी भडाज नदी नाला क्षेत्र एवं केशवाना सोतानाला आदि क्षेत्रों में पिछले वित्तीय वर्ष 2010-11 से अब तक अवैध खनन/निर्गमन/भण्डारण के विरुद्ध कितने प्रकरण बनाये जाकर अवैध खनन के विरुद्ध क्या कार्यवाही की गई है के क्रम में इस कार्यालय द्वारा खनिज बजरी एवं अन्य खनिजों के विरुद्ध की गई कार्यवाही जिसमें उपरोक्तानुसार बुचारा, बनेडी बांध क्षेत्र, भूरी भडाज नदी नाला क्षेत्र एवं केशवाना सोतानाला आदि क्षेत्र भी शामिल हैं में की गई कार्यवाही का वर्षवार विवरण निम्नानुसार है:—

वित्तीय वर्ष 2010-11 में अवैध खनन/निर्गमन/भण्डारण के विरुद्ध की गई कार्यवाही का विवरण निम्नानुसार है:—

क्र०स०	कार्यालय का नाम	अवैध खनन	अवैध निर्गमन	अवैध भण्डारण	कुल	वसूली की गई राशि	दर्ज प्रथम सूचना	वि. विवरण
1	सखअ कोटपूतली	13	50	1	64	18.49 लाख	10	

RajKaj Ref
8957400



Signature Not Verified

Digitally signed by Ami Chand Duharia
Designation : Assistant Mining
Engineer
Date: 2024.07.15 16:16:34 IST
Reason: Approved

वित्तीय वर्ष 2011-12 में अवैध खनन/निर्गमन/भण्डारण के विरुद्ध की गई कार्यवाही का विवरण निम्नानुसार है:-

क्र०स०	कार्यालय का नाम	अवैध खनन	अवैध निर्गमन	अवैध भण्डारण	कुल	वसूली की गई राशि	दर्ज प्रथम सूचना	वि. विवरण
1	सखअ कोटपूतली	06	37	0	53	23.82 लाख	11	

वित्तीय वर्ष 2012-13 में अवैध खनन/निर्गमन/भण्डारण के विरुद्ध की गई कार्यवाही का विवरण निम्नानुसार है:-

क्र०स०	कार्यालय का नाम	अवैध खनन	अवैध निर्गमन	अवैध भण्डारण	कुल	वसूली की गई राशि	दर्ज प्रथम सूचना	वि. विवरण
1	सखअ कोटपूतली	15	117	0	132	78.15 लाख	17	

वित्तीय वर्ष 2013-14 में अवैध खनन/निर्गमन/भण्डारण के विरुद्ध की गई कार्यवाही का विवरण निम्नानुसार है:-

क्र०स०	कार्यालय का नाम	अवैध खनन	अवैध निर्गमन	अवैध भण्डारण	कुल	वसूली की गई राशि	दर्ज प्रथम सूचना	वि. विवरण
1	सखअ कोटपूतली	33	114	0	147	99.91 लाख	22	

वित्तीय वर्ष 2014-15 में अवैध खनन/निर्गमन/भण्डारण के विरुद्ध की गई कार्यवाही का विवरण निम्नानुसार है:-

क्र०स०	कार्यालय का नाम	अवैध खनन	अवैध निर्गमन	अवैध भण्डारण	कुल	वसूली की गई राशि	दर्ज प्रथम सूचना	वि. विवरण
1	सखअ कोटपूतली	32	100	0	132	25.48 लाख	73	

RajKaj Ref
8957400

Signature Not Verified

Digitally signed by Ami Chand Duharia
Designation : Assistant Mining
Engineer
Date: 2024.07.15 16:16:34 IST
Reason: Approved

वित्तीय वर्ष 2015-16 में अवैध खनन/निर्गमन/भण्डारण के विरुद्ध की गई कार्यवाही का विवरण निम्नानुसार है:-

क्र०स०	कार्यालय का नाम	अवैध खनन	अवैध निर्गमन	अवैध भण्डारण	कुल	वसूली की गई राशि	दर्ज प्रथम सूचना	वि. विवरण
1	सखअ कोटपूतली	17	96	0	113	34.11 लाख	58	

वित्तीय वर्ष 2016-17 में अवैध खनन/निर्गमन/भण्डारण के विरुद्ध की गई कार्यवाही का विवरण निम्नानुसार है:-

क्र०स०	कार्यालय का नाम	अवैध खनन	अवैध निर्गमन	अवैध भण्डारण	कुल	वसूली की गई राशि	दर्ज प्रथम सूचना	वि. विवरण
1	सखअ कोटपूतली	5	183	0	188	66.18 लाख	96	

वित्तीय वर्ष 2017-18 में अवैध खनन/निर्गमन/भण्डारण के विरुद्ध की गई कार्यवाही का विवरण निम्नानुसार है:-

क्र०स०	कार्यालय का नाम	अवैध खनन	अवैध निर्गमन	अवैध भण्डारण	कुल	वसूली की गई राशि	दर्ज प्रथम सूचना	वि. विवरण
1	सखअ कोटपूतली	11	172	0	183	55.56 लाख	80	

वित्तीय वर्ष 2018-19 में अवैध खनन/निर्गमन/भण्डारण के विरुद्ध की गई कार्यवाही का विवरण निम्नानुसार है:-

क्र०स०	कार्यालय का नाम	अवैध खनन	अवैध निर्गमन	अवैध भण्डारण	कुल	वसूली की गई राशि	दर्ज प्रथम सूचना	वि. विवरण
1	सखअ कोटपूतली	06	261	0	267	65.02 लाख	07	

RajKaj Ref
8957400

Signature Not Verified

Digitally signed by Ami Chand Duharia
Designation : Assistant Mining
Engineer
Date: 2024.07.15 16:16:34 IST
Reason: Approved

वित्तीय वर्ष 2019–20 में अवैध खनन/निर्गमन/भण्डारण के विरुद्ध की गई कार्यवाही का विवरण निम्नानुसार है:—

क्र०स०	कार्यालय का नाम	अवैध खनन	अवैध निर्गमन	अवैध भण्डारण	कुल	वसूली की गई राशि	दर्ज प्रथम सूचना	वि. विवरण
1	सखअ कोटपूतली	11	201	0	212	85.39 लाख	57	

वित्तीय वर्ष 2020–21 में अवैध खनन/निर्गमन/भण्डारण के विरुद्ध की गई कार्यवाही का विवरण निम्नानुसार है:—

क्र०स०	कार्यालय का नाम	अवैध खनन	अवैध निर्गमन	अवैध भण्डारण	कुल	वसूली की गई राशि	दर्ज प्रथम सूचना	वि. विवरण
1	सखअ कोटपूतली	12	105	0	117	50.04 लाख	06	

वित्तीय वर्ष 2021–22 में अवैध खनन/निर्गमन/भण्डारण के विरुद्ध की गई कार्यवाही का विवरण निम्नानुसार है:—

क्र०स०	कार्यालय का नाम	अवैध खनन	अवैध निर्गमन	अवैध भण्डारण	कुल	वसूली की गई राशि	दर्ज प्रथम सूचना	वि. विवरण
1	सखअ कोटपूतली	03	48	0	51	23.83 लाख	0	

वित्तीय वर्ष 2022–23 में अवैध खनन/निर्गमन/भण्डारण के विरुद्ध की गई कार्यवाही का विवरण निम्नानुसार है:—

क्र०स०	कार्यालय का नाम	अवैध खनन	अवैध निर्गमन	अवैध भण्डारण	कुल	वसूली की गई राशि	दर्ज प्रथम सूचना	वि. विवरण
1	सखअ कोटपूतली	06	140	0	146	78.45 लाख	26	

RajKaj Ref
8957400

Signature Not Verified

Digitally signed by Ami Chand Duharia
Designation : Assistant Mining
Engineer
Date: 2024.07.15 16:16:34 IST
Reason: Approved

वित्तीय वर्ष 2023-24 में अवैध खनन/निर्गमन/भण्डारण के विरुद्ध की गई कार्यवाही का विवरण निम्नानुसार है:-

क्र०स०	कार्यालय का नाम	अवैध खनन	अवैध निर्गमन	अवैध भण्डारण	कुल	वसूली की गई राशि	दर्ज प्रथम सूचना	वि. विवरण
1	सखअ कोटपूतली	24	203	16	243	100.23 लाख	07	

चालू वित्तीय वर्ष 2024-25 (दिनांक 30.06.2024 तक) में अवैध खनन/निर्गमन/भण्डारण के विरुद्ध की गई कार्यवाही का विवरण निम्नानुसार है:-

क्र०स०	कार्यालय का नाम	अवैध खनन	अवैध निर्गमन	अवैध भण्डारण	कुल	वसूली की गई राशि	दर्ज प्रथम सूचना	वि. विवरण
1	सखअ कोटपूतली	5	53	07	65	31.57 लाख	04	

श्रीमान को अग्रिम कार्यवाही हेतु प्रेषित है।

भवदीय

(अमीचन्द दुहारिया)
सहायक खनि अभियंता,
कोटपूतली
दिनांक

सम/

प्रतिलिपि:- निम्न को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

1. श्रीमान निदेशक, निदेशालय खान एवं भू-विज्ञान विभाग, राजस्थान उदयपुर।
2. श्रीमान अधीक्षण खनि अभियंता, जयपुर वृत जयपुर।
3. अधिशाषी अभियंता, जल संसाधन, विभाग, अलवर।
4. उपखण्ड अधिकारी, तहसील पावटा, जिला कोटपूतली-बहरोड़।
- 5.

RajKaj Ref
8957400

Signature Not Verified

Digitally signed by Ami Chand Duharia
Designation : Assistant Mining
Engineer
Date: 2024.07.15 16:16:34 IST
Reason: Approved

RajKaj Ref
8957400

Signature Not Verified

Digitally signed by Ami Chand Duharia
Designation : Assistant Mining
Engineer
Date: 2024.07.15 16:16:34 IST
Reason: Approved



No. : 868
Date : 12/7/2024

SEE and Regional Officer
Rajasthan State Pollution Control Board (RSPCB)
D-Block, Ambedkar Nagar, Alwar-301001
Email : ro.alwar@gmail.com

**Sub: Regarding Hon'ble NGT, Central Zone Bench, Bhopal order dated
24.04.2024 in the matter of Amit Kumar & Anr. V/s Union of India & Ors.
Original Application No. 90/2024(CZ).**

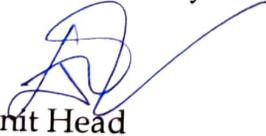
Ref : Letter No. RPCB/RO/Alwar/G-390/1302 dated 05.07.2024

Dear Sir

In reference to above cited subject you have informed to this office to send status report on illegal industries located in the river bed in RIICO Industrial area Keshwana.

The status report on land allotted for establishment of Industrial area Keshwana is enclosed for further need full with this letter.

Thanking you,
Yours faithfully,


Unit Head
RIICO, Neemrana

Encls : Factual Note

Factual Status on Industrial area Keshwana

Sub :- Regarding Hon'ble NGT, Central Zone Bench, Bhopal order dated 24.04.2024 in the matter of Amit Kumar & Ant. V/s Union of India & Ors. Original Application No. 90/2024 (CZ).

The District Collector Jaipur set apart land measuring 178.42 hect. of village Keshwana Gurjar & Keshwana Rajput, Tehsil Kotputli, Distt. Kotputli-Behror under section 92 of land revenue act 1956, vide office order no. R-18B(9)1992/I/15381 dated 26.11.1992. Further, Government of Rajasthan had ordered that the land specified in the schedule which had earlier been set-apart by the District Collector, Jaipur by the order no. R-18B(9)1992/I/15381 dated 26.11.1992 under section 92 of the land Revenue Act, 1956 for industrial purposes is allotted to Rajasthan State Industrial Development and Investment Corporation, Jaipur. Thereafter, land measuring 35.53 Hect. was also allotted to the corporation. The Corporation had also acquired private khatedari land measuring 11.32 hect. of village Keshwan Gurjar for the industrial area for industrial purpose vide award dated 15.12.2001. As per decision of Government of Rajasthan, RIICO land measuring 20.84 Hect. was surrendered by the corporation.

After taking possession of the land RIICO had developed aforesaid industrial area wherein 38 nos. Industrial plots were planned. The corporation has allotted all 38 nos. Industrial plots to industrialist for establishing industrial unit in the industrial area.

As per revenue record/map and also on inspection of site it was observed that no encroachment is made by RIICO on the riverbed of the Sota River.

Photographs taken during site visit on dated 14/06/2024



Fig 01: Officials visited the site.

Photographs of river sand mining, as observed during site visit, in the riverbed of Sota River (Figure 02 to 08):-







14/06/24, 1:54 PM
+27.617476,+76.027271 ±3.54m
Kotputli Behror 303106
RJ
India
Pavta



14/06/24, 1:54 PM
+27.617476,+76.027271 ±3.54m
Kotputli Behror 303106
RJ
India
Pavta



14/06/24, 1:54 PM
+27.617476,+76.027271 ±3.54m
Kotputli Behror 303106
RJ
India
Pavta



14/06/24, 1:22 PM
+27.637811,+76.045175 ±4.63m
Kotputli Behror 303107
RJ
India
Pavta

Photographs taken during site visit on dated 02/07/2024

Joint Committee Members & other officials during 2nd site visit (Figure 09 to 11):-





Photographs of river sand mining, as observed during 2nd site visit, in the riverbed of Sota River (in and near Banhedi Bandh) (Figure 12 to 21):-









02/07/24, 3:44 PM
+27.617590,+76.027182 ±4.77m
Kotputli Behror 303106
RJ
India
Pavta
OA No. 90/2024 NGT



02/07/24, 3:45 PM
+27.617663,+76.027125 ±4.76m
Kotputli Behror 303106
RJ
India
Pavta
OA No. 90/2024 NGT





Photographs of traces of mining activity, as observed during 2nd site visit, near Buchara Dam (Figure 22 to 24):-





Photographs of officials visiting the river-flow area of Sota River passing near RIICO Keshwana Industrial area (Figure 25 to 27):-

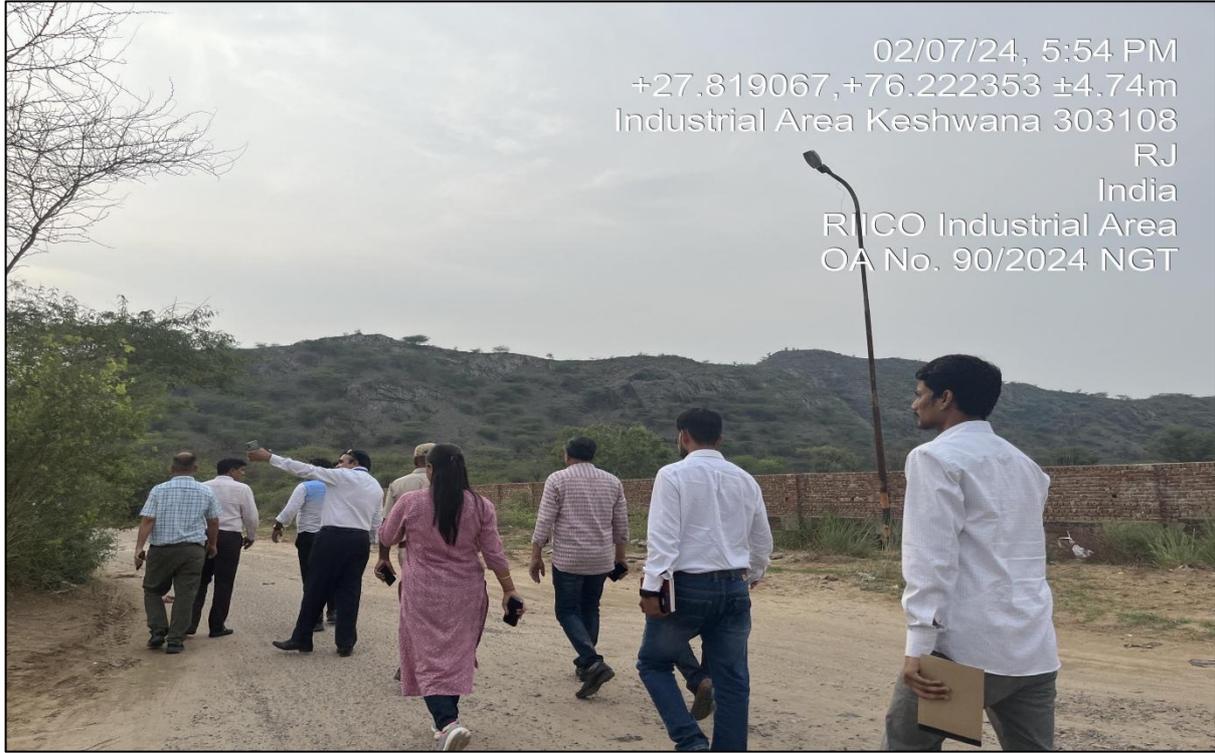




Fig 28: Officials at RPS International School, Sotanala, Behror.